Date of Order

Orders '

26.7.91.

Mr.S.K. Sharma - Counsel for the applicant.

The applicant is an employee of respondent No.3, namely, Gem Stones Artisans Training School, Jhalana Mahal, Jaipur. The learned counsel states that it is a society registered under the Societies Registration Act. As far as we are aware, no Notification as envisaged under Section 2 of Section 14 of the Administrative Tribunals Act, 1985, has been issued extending the jurisdiction of the Tribunal to the said body. In the circumstances, this Tribunal has no jurisdiction to entertain the present application. The same may be returned to the applicant for filing it before the appropriate forum.

CACMBA (GOPAL KRISHNA) MEMBER (JUDL.)

(KAUSHAL KUMAR) VICE CHAIRMAN.

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